



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

CA No. 948/2002

Application No. 948of 200 2Applicant(s) Brahmananda RoutRespondent(s) U.O.I.Advocate for Applicant(s) M/S. S.K. MandalAdvocate for Respondent(s) N.N. Mohapatra**NOTES OF THE REGISTRY****ORDERS OF THE TRIBUNAL**

1. P.O. for Rs 50/- fee.

For Consideration pl.

By
8/10/02By RegrShrinu08.10.02Registrar

Defects removed.

For Regn pl.

By
10.10.02By Regr

May be registered.

Shrinu
10.10.02Registrar

REGISTER

By
10.10.02
RegistrarOr No. 1 dtd. 11.10.02

Heard the Advocate for the applicant at length. The prayers made by the applicant in his O.A. are not maintainable inasmuch as the applicant, by applying to the Respondents for the post of Gramin Dak Sevak Mail carrier, Sithalo B.O; (the last date for receipt of applications is 12.10.02) has rushed to the Tribunal and therefore, this O.A.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission with
I.O. please

DB
10/10/02

Bench

lacks of any cause of action.
In view of this, we are not inclined
to entertain this O.A. and
therefore, this O.A. is dismissed
at the admission stage on the
ground that the same is premature
and does not give a cause of
action for the applicant.

Send copies of this order to
Respondents along with copies of
this O.A. for information.

A copy of this order be given
to the Advocate for the applicant.

Vice-Chairman

Members

Copy of order dt-11-10-02
is a copy issued to
all the respects by
posts.

The same copy of
order issued to the
counsel for both side.

DB
S.O. 21/10/02

DB
21/10/02